

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ABSTRACT**

**High Court of Judicature at Hyderabad – OPTIONAL HOLIDAYS –**  
Declaration of Optional Holiday on Monday, the 26<sup>th</sup> December, 2016, on the occasion of 'Boxing Day' to the High Court of Judicature at Hyderabad and offices working under the Administrative control of the High Court of Judicature at Hyderabad – **NOTIFIED.**

---

**ROC.NO. 3055/SO-1/2015**

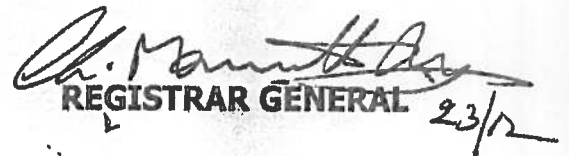
**DATED:23.12.2016**

**NOTIFICATION NO.37/SO/2016**

Read: High Court's Notification No.50/SO/2015, dt.23.12.2015.

\*\*\*

In partial modification of the High Court's Notification read above, the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, hereby declares an Optional Holiday **on Monday, the 26<sup>th</sup> December, 2016**, on the occasion of 'Boxing Day' to the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh and offices working under the Administrative control of the High Court of Judicature at Hyderabad.

  
**REGISTRAR GENERAL** 23/12

To

- 1) The Prl. Secretary to the Hon'ble the Acting Chief Justice. (With a request to place the notification before the Hon'ble the Acting Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (With a request to place, the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court of Judicature at Hyderabad.
- 4) The Registrar (IT-cum-Central Project Coordinator), High Court of Judicature at Hyderabad [with a request to instruct the concerned to place the same in High Court's website]
- 5) The Advocate General, State of Telangana, Hyderabad.
- 6) The Advocate General, State of Andhra Pradesh, Hyderabad
- 7) The Public Prosecutor, State Government of Telangana, Hyderabad.
- 8) The Public prosecutor, State Government of Andhra Pradesh, Hyderabad.
- 9) All the Officers, High Court of Judicature at Hyderabad.
- 10) All the Section Heads, High Court of Judicature at Hyderabad.
- 11) The Director, A.P.Judicial Academy, Secunderabad.
- 12) The Member Secretary, A.P. State Legal Services Authority, Hyderabad
- 13) The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 14) The Deputy Director, Mediation and Arbitration Centre, High Court of Judicature at Hyderabad.
- 15) The Secretary, H.C. Legal Service Committee, Hyderabad.
- 16) The Secretary to Governor, for the State of Telangana and State of Andhra Pradesh, Hyderabad.
- 17) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 18) The Chief Secretary to Government, Government of Andhra Pradesh, Hyderabad.
- 19) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Telangana, Hyderabad.

- 20) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Velagapudi, Amaravathi.
- 21) The Registrar, A.P. Administrative Tribunal, Hyderabad.
- 22) The Chairman, Industrial Tribunals (I,II & Addl.), Hyderabad.
- 23) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 24) The Chairman, Sales Tax Appellate Tribunal, Hyderabad.
- 25) The Presiding Officers, Labour Courts I, II & III, Hyderabad.
- 26) The Secretary General, Supreme Court of India, New Delhi.
- 27) The Registrar, All High Courts in India.
- 28) The Registrar, Railway Claims Tribunal, Hyderabad.
- 29) The Registrar, Income Tax Tribunal, Hyderabad.
- 30) The Registrar, A.P. Lokayukta, Hyderabad.
- 31) The Registrar, State Consumers Redressal Forum, Hyderabad.
- 32) The Secretary, Bar Council of A.P., Hyderabad.
- 33) The Accountant General, Andhra Pradesh, Hyderabad.
- 34) The Administrator, Government Pleaders, Hyderabad.
- 35) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 36) The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad.
- 37) The Director of Prosecutions, Hyderabad.
- 38) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of A.P Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).
- 39) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, Mutyalampadu, Vijayawada. (For Publication in the Gazette Urgently).
- 40) The President, Telangana High Court Advocates' Association, High Court of Judicature at Hyderabad.
- 41) The President, Andhra Pradesh High Court Advocates' Association, High Court of Judicature at Hyderabad.
- 42) The Secretary, Advocates' Clerks' Association, High Court of Judicature at Hyderabad.
- 43) The Commissioner, Information & Public Relations, Hyderabad.  
(with a request to publish the notification in all local dailies)
- 44) The Director, All India Radio, Public Gardens, Hyderabad. } With a request for making necessary announcement
- 45) The News Director, Doordarshan Kendra, Ramanthpur, Hyderabad (Mobile No.9666631363). }
- 46) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi Andhra Jyothi, Vaartha, The Hindu & Indian Express. } For publication in the Newspaper
- 47) The Deputy Director, Public Relations, Telangana Secretariat and Andhra Pradesh Secretariat, Hyderabad.
- 48) The Overseer, High Court of Judicature at Hyderabad.
- 49) SPARE.